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Title: Regarding following of Environmental rules by Yermarus Thermal Power (YTP) Station in Karnataka-Laid.

SHRI RAJA AMARESHWARA NAIK (RAICHUR):Yermarus Thermal Power Station authorities are not following Environment rules, hence still water and air pollution is increasing day by day which causes health hazards. The report sent by the KPSC authorities are far from actual situation, hence an expert team should visit the YTPS and give a fair report. YTPS is not planting trees in and around the plant thus disturbing the local climate. Local people are not getting job in spite of acquisition of their lands for the YTPS. Its operation and maintenance is done by a Hyderabad based agency. This is the first plant in Karnataka State handed over to a private company, which is against Art. 371J. There is no alternative system provided for the health of public who were actually affecting. Therefore, I request the Government to issue directions to the State Government for strict compliance of Environmental, Health and Safety Guidelines for YTPS, Raichur.